

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2018 & JANUARY, 2019				GRAND TOTAL	
Opening Balance as on 01.12.18	Cases Instituted during the Months of December, 2018 & January, 2019	Cases Disposed of during the Months of December, 2018 & January, 2019	Total Pendency as on 31.01.19	Total Cases Disposed of during the Months of December, 2018 & January, 2019 (Family Court + High Court)	Total Pendency as on 31.01.2019 (Family Court + High Court)
2922*	206	150	2910**	2301	35247

N.B :-

* The difference between the closing balance and opening balance i.e. increase or decrease numbers of Civil cases and increase or decrease numbers of Criminal cases due to disposal, modification and restoration of cases reflected later on.

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